#### F. No 06/CESTAT/Statement/2011-CR <sup>a</sup>

## CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 16/02/2021

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/02/2021 is circulated for information.

(Balasubramani S)
-Assistant Registrar

#### Copy to:-

- 1. SPS to Hon'ble President, CESTAT for information please.
- 2. All Hon'ble Members, CESTAT including Regional Benches for information please.
- 3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
- 4. Member (Review), CBEC, North Block, New Delhi.
- 5. **The Under Secretary**,(**AD-IC**),Ministry of Finance, Department of Revenue, North Block, New Delhi.
- 6. **PS** to **Registrar/DRs/All A.Rs** including Regional Benches.
- 7. Computer Section for uploading on website

		AX APPELLATE TRIBUNAL,	· · · · · · · · · · · · · · · · · · ·	
	NO.2, R.K. PURAM			
Disposal and I	nstitution for the m	onth of January, 2021	· · · · · · · · · · · · · · · · · · ·	
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency
DELHI	6568	298	600	6266
MUMBAI	14454	179	232	1440
KOLKATA	10318	123	31	1041
CHENNAI	10552	31	726	985
	00.47	70	30	8996
BANGALORE	8947	79	1 00	1 000
BANGALORE AHMEDABAD	12077	59	276	
				1186
AHMEDABAD	12077	59	276	1186 1937
AHMEDABAD ALLAHABAD	12077 1879	59 60	276 2	1186 1937 5305 4240

### CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

#### Monthly statement of E-Hearing Matters for the month of January 2021

S. No.	Bench .	No. of Applications	No. of Appeals	No. of Appeals	Remarks
		Received	Listed	Disposed	
1	DELHI	24	1344	560 ( 10 order	
				reserved)	
2	MUMBAI	252	295	263	
3	KOLKATA	34	16	31	Pronouncement of cases, heard in previous months-29
4	CHENNAI	10	2	1	Yet to be disposed
5	BANGALORE	59	84	30	The balance applications listed during the month Feb-2021
6	AHMEDABAD	1195	645	383	Prince and instead during the month Teb-2021
7	ALLAHABAD	25	2	Nil	No DB and SM Available
8	CHANDIGARH	295	291	289	1. Two Single Member Appeal listed in February. 2. Party Name in System and party name in SVLDRS-IV form does not match in one Single Member Appeal3. One Division Bench Appeal already disposed.
9	Hyderabad	15	0	2	in this month there was no e-DB in CESTAT, Hyderabad as Hon'ble M(T) was remain on tour at New Delhi.

## STATEMENT SHOWING YEARWISE BREAK UP OF PENDING APPEALS IN CESTAT, AS ON 01.02.2021.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBI	ALLBD	CHD	HYD
2000	0	1	0	0	0	0	0	0	2
2001	0	0	0	0	0	0	0	0	· 0
							•		_
2002	0	0	0	0	1	1	0	0	1
2003	0	0	0	0	0	0	0	0	7
2003									
2004	6	0	0	0	0	0	0	0	4
2005	5	3	0	0	0	4	0	0	0
2006	15	6	0	0	0	5	1	0	0
2007	4	2	0	0	2	5	2	4	5
2007				0		3		4	3
2008	4	5	2	0	18	3	4	9	3
2009	45	71	150	0	121	45	13	15	43
			_				-		
2010	43	20	217	7	497	126	- 15	75	19
2011	23	74	582	75	E20	221	22	222	CF
2011	2.5		362	/3	530	231	23	232	65
2012	56	586	465	111	719	606	84	312	408
2013	94	792	524	749	765	1126	49	457	330
2014	151	1111	622	1128	1047	1184	81	560	397
2015	194	1072	F03	1300	074	1070	127	467	240
2013	134	10/2	593	1388	974	1070	127	467	310
2016	364	1851	1021	1359	1198	1237	124	395	519
									·····
2017	580	1832	934	1272	1090	1106	147	560	617
2018	1569	2758	2692	1793	1155	1714	305	1049	591
2019	1777	3640	4077	4245	4				
2019	1777	2648	1877	1319	477	2479	339	676	383
2020	1039	1402	608	625	326	860	564	455	350
			300	J2J	320	300	304	733	330
2021	297	167	123	31	76	- 58	59	39	186
TOTAL	6266	14401	10410	9857	8996	11860	1937	5305	4240

# MONTHLY STATEMENT FOR THE MONTH OF JANUARY 2021 AS ON 01/02/2021

	MONTHLY STATEMENT FOR THE MON												l l						RECEIVED FROM OTHER BENCHES					
	OPE	NING	BAL	_AN	NCE		FRE	SH IN	STIT				APPEAL RESTORED  EXCISE CUSTON S.TAX AD TOTAL STAY					EXCISE CUSTOMS S.TAX			AD	TOTAL	STAY	
	EXCISE			AD	TOTAL	STAY	EXCIS	CUSTOM	S.TAX	AD	TOTAL	SIAT	EXCISE	COOTO	0								0 (	
					6568	0	38	211	48	1	298	0	O	0	0	0		1				0	0 0	0 0
DELHI	1060		3438	49			19	76	72	0	167	0	12	0	\C	0	12	}		0		0	0	0
MUMBAI	4431	4872	5151	0	14454			91	15	0	123	8		0		2 0	\ <u></u>	1			,	0	0	0 0
KOLKATA	4089	2214		-		<del>                                     </del>	1-17	11	18	0	31	15	5 (		)		<u> </u>	4	<u> </u>		1	0	0	0 0
CHENNAI	2553	3214	4785	0	10552			31	37		79					0 0	)	<u> </u>	0	9	1	0	0	0 0
BANGALORE	2234	1489	5224	0	8947		11		<del> </del>	-	59			0 0		0 (	<u> </u>	0	0	0	1	<del> </del>	0	0 0
AHMEDABAD	5900	2512	3665	0	12077		+		21	+	60			0 (	0	0 1		0	0	0		<del>-</del>	0	0 0
ALLAHABAD	618	8 447	814	10	1879	5	1 33	<del> </del>		+	39		0	0	0	0	0	0	0	0		-	<del>-</del>	0 0
CHANDIGARH	240	8 930	240	0	5743	3	0 9	14	<del></del>	+-	186	<del>   </del>	2	0	0	0	0	0	0	0	0	<del>-</del>	<del>-</del>	0 0
HYDERABAD	112	6 715	221	5 0	4056		1	118	1	+-	1 104	<del> </del>	5 1	2	0	0	0	2	0	0]	0			
TOTAL	2441	9 18414	3171	2 49	74594	4 46	7 164	574	30.	<u>.,</u>	104	<u>- ا</u>	<u></u>											

- 1 Sanctioned strength of the Members is 33 and working strength is 18 as on 01.02.2021
- 2 Figures may be considered as tentative and subject to further verification.

12 Sh. P. Venkata Subba Rao Member (Tech)

Note:

3 Members on leave during the month of January, 2021 for 11 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

submitted by the Members as were available in			Sh. P. Dinesha Member(Judicial)	Nil
1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13		Nil
2 Sh. Ashok Jindal, Member(Judicial))	Nil	14	Sh. Ajay Sharma Member(Judicail)	Nil
Sh. Ashok imual, Member (Judicial)	Nil	15	Ms. Rachna Gupta Member(Judicial)	
3 Dr. D. M. Mishra, Member (Judicial)	4	16	Mr.Sanjiv Srivastava Member (Technical)	1
4 Sh. Anil Choudhary, Membe (Judicial)	Nil	17	Dr. Suvendu Kumar Pati, Member(Judicial)	Nil
5 Sh. S. K. Mohanty, Member (Judicial)	Nil	18	Mr. P. Anjani Kumar, Member(Technical)	4
5 Sh. Ramesh Nair, Member (Judicial)	Nil	19		
7 Ms. Sulekha Beevi C.S., Member(Judicial)	1111	20		
R Shri S.S. Garg, Member (Judicial)	1	20		
9 Sh. P. K. Choudhary, Member (Judicial)	Nil			
0 Sh. Raju, Member (Technical)	Nil		1	
U Sn. Kaju, Weithber (Technical)	Nil'			
11 Sh. C.J. Mathews, Member (Technical)	1			

	TRANSFER TO OTHER BENCHES						DISPOSAL							CLOSING BALANCE							
	CUSTOMS					EXCISE	сиѕтомѕ	S.TAX	AD	TOTAL	STAY	E	XCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY			
							576	17		600		0	1091	1656	3469	50	6266				
0	0		0	0	<del> </del>	<u>'</u>		<del>4</del>	-	232		0	4333	4946	5122	0	14401	<u> </u>			
0	0		0 0		0		<del> </del>		<b> </b>		<del> </del>	1	4092	2304	4014	0	10410	38			
0	0	1	0 0		0	14	<del></del>	16		726	.}	╁	2305		4336	0	9857				
0	0		0 0		9	250	9 9	1			<del>                                     </del>	<del>}</del>	2236			0	8996	5			
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0	<del> </del>	<u> </u>		0	2	73	6 59	3 104	5	0 237	4	4	23859	18393	30970	50	7327	4			

( Balasubramani S) Assistant Registrar.